

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 72 of 1997

Tuesday, this the 14th day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. S. Chockalingam,  
S/o late R. Siddan,  
Goods Driver, Southern Railway,  
Erode, Residing at No. 363-A,  
Railway Quarters, Erode. .. Applicant

By Advocate Mr. TC Govindaswamy (represented)

Versus

1. Union of India through  
The General Manager,  
Southern Railway, Headquarters Office,  
Park Town PO, Madras-3
2. The Chief Personnel Officer,  
Southern Railway, Headquarters Office,  
Park Town PO, Madras-3
3. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat. .. Respondents

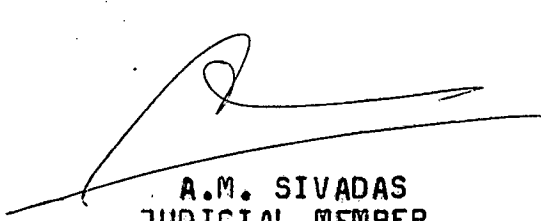
The application having been heard on 14-1-1997, the  
Tribunal on the same day delivered the following:


O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The objection raised by the Registry that the  
third representation being made on 13-11-1992 the  
application is time barred is well founded. The  
application is dismissed. No costs.

Dated the 14th January, 1997

  
A.M. SIVADAS  
JUDICIAL MEMBER

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER